

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2047
TO BE ANSWERED ON 12TH FEBRUARY, 2021**

CHRONIC DISEASES

2047.SHRI RAMESH BIDHURI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the patients suffering from chronic diseases are not getting proper treatment due to covid pandemic;
- (b) if so, the details thereof and the steps taken by the Government to provide relief for the chronic patients of various diseases;
- (c) whether any direction has been given to hospitals/States to treat patients with chronic diseases with priority during Covid pandemic; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): The COVID 19 outbreak has placed unprecedented demands on our health system. Our health workforce has been inundated with a plethora of activities related to controlling the pandemic. Since health is state subject, several advisories/guidelines have been issued to all States to ensure that the disruption to critical essential health services is minimized. Ministry of Health & Family Welfare has also issued a detailed guideline on enabling delivery of essential health services during COVID-19 outbreak covering several important aspects of health systems preparedness including reorganisation of service delivery, human resource, supply of medicine and diagnostic, programme management, etc.

Also, Tele-consultation has been promoted during COVID-19 outbreak. E-Sanjeevani OPD app has been launched on 13.04.2020.